

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

43

C.S.P. No. 763/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Pratirup Advisory Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Advocate for Petitioner	

ORDER

CSP No. 763/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **15.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)



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